

also a rail bridge and we expect that both these bridges will be completed in 1971.

SHRI JYOTIRMOY BASU : May I know if the Hon. Minister is aware of the fact that the people's Government of West Bengal has expressed its intention to send a non-official goodwill team to East Pakistan where we have people of the same flesh and blood.....
(Interruptions).

MR. SPEAKER : That has no relation to this question. This is about the Farakka Barrage.

SHRI JYOTIRMOY BASU : If so, may I know whether the hon. Minister and the Government will take advantage of the visit of the goodwill mission for this purpose ?

MR. SPEAKER : Shri Deven Sen.

SHRI BAL RAJ MADHOK : On a point of order. He talks of people's Government. Is people's Government something else ? We have anti-people Government there and we have people's Government here.

SHRI JYOTIRMOY BASU : I did not get my answer.

MR. SPEAKER : It does not relate to this question. I have overruled it.

SHRI JYOTIRMOY BASU : That is very unkind of you.

MR. SPEAKER : This question is about Farraka Barrage.

SHRI JYOTIRMOY BASU : We want a settlement. There is a non-official team going to East Pakistan.....

MR. SPEAKER : That is a different matter.

SHRI JYOTIRMOY BASU : This is about the Farakka Barrage matter.

MR. SPEAKER : I have overruled it.

श्री ज्योतिरमोय बासु : मैं जानना चाहता हूँ कि फरक्का बैराज के सम्बन्ध में अब तक जितनी बातचीत पाकिस्तान से हुई है और भारत ने जितने गुडविल मिशन वहाँ भेजे या वहाँ से जितने गुडविल मिशन भारत आये, वह किस नीति पर पहुँचे और क्या

ने इस बैराज को बनाना शुरू कर दिया है या नहीं ?

DR. K. L. RAO : No goodwill mission has been sent. During the discussion it was expressed on both the sides that respective engineers of both the countries should visit the works of the other country. That was done. Engineers of Pakistan visited our Farakka Barrage works and engineers of our country visited their Ganga and Kabadak works.

Foreign Collaboration

*245. **SHRI DEVEN SEN :** Will the Minister of FINANCE be pleased to state :

(a) whether in approving the terms of foreign collaboration, the foreign collaborators insist on appointing Chairman from their group of share-holders; and

(b) whether they also insist on nomination of Managing Directors of their choice.

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). A statement is laid on the Table of the Lok Sabha.

Statement

In cases where majority foreign capital participation is approved by Government on merits no objection can be taken if the foreign collaborators by virtue of their majority shareholding desire to have their nominee as Chairman or Managing Director of the Indian company concerned. In approving foreign collaboration cases with foreign minority capital participation, Government usually do not agree to the appointment of Chairman or Managing Director from the group of foreign shareholders except in very exceptional circumstances. In such exceptional cases, Government may agree to the appointment of a Chairman or Managing Director by the foreign collaborator mainly for the purpose of technical control of the project for limited periods until the stage the project reaches commercial production.

However, appointment of a Managing Director of any company and his terms

and conditions of appointment require the prior approval of the Department of Company Law also in accordance with the provisions of the Companies Act.

श्री बेबेन सेन : सभा पटल पर जो वयान रखा गया है, उस में ऐसा लिखा हुआ है कि :

"In cases where majority foreign capital participation is approved by Government on merits no objection can be taken if the foreign collaborators by virtue of their majority shareholding desire to have their nominee as Chairman or Managing Director of the Indian company concerned....."

मैं जानना चाहता हूँ कि फारेन कैपिटल पार्टिसिपेशन की जितनी कम्पनियाँ हैं उन में से कितने में फारेन शेअरहोल्डरों के डाइरेक्टर या मैनेजिंग डाइरेक्टर हैं ?

SHRI MORARJI DESAI : It is difficult for me to say which have Managing Directors only and which have Chairmen. If that question is put specifically, I shall certainly give the information. That was asked on a matter of principle. Therefore, I have not got all that information.

श्री बेबेन सेन : मैं जानना चाहता हूँ कि जो माइनारिजी फारेन कैपिटल पार्टिसिपेशन है उस की तरफ से कितने डाइरेक्टर या मैनेजिंग डाइरेक्टर हैं ?

श्री भोरारजी बेसाई : अगर यह सवाल फिर से किया जाये तब मैं जरूर बतला सकूंगा और सारी सूचना दे सकूंगा ।

MR. SPEAKER : You are asking for details; he has not got the details.

श्री बेबेन सेन : मेरे पहले सवाल के जवाब में भी कहा गया था कि मैं फिर से प्रश्न पूछूँ। जब मैं ने फिर से प्रश्न पूछा तब उस पर भी यही जवाब दिया जा रहा है ।

श्री मधु लिमये : अध्यक्ष महोदय, अच्छा हो कि मंत्री महोदय पहले समझ लें कि वह क्या कर रहे हैं। मंत्री महोदय

ने केवल यह बतलाया है कि जहाँ पर बहुसंख्यक हिस्सेदार विदेशी हैं वहाँ पर क्या स्थिति है, लेकिन माननीय सदस्य का प्रश्न मैनारिटी पार्टिसिपेशन के बारे में नहीं है, वह माइनारिटी पार्टिसिपेशन के बारे में पूछ रहे हैं। इस से ज्यादा स्पष्ट और क्या होगा ?

MR. SPEAKER : He has not got all the details.

श्री भोरारजी बेसाई : उस के बारे में भी मैं ने कहा है कि इस वक्त सारी तफसील मेरे पास नहीं है। अगर वह मांगी जायें तो मैं दे सकता हूँ ।

श्री तुलशी दास जाषब : अखबारों में ऐसी बात आई है कि जहाँ पर कोलेकोरेशन से कारखाने चल रहे हैं, उन में फारेन टेकनीशियन्स हमारे टेकनीशियनों से सलाह नहीं लेते हैं और अगर वह देने भी जाते हैं तो उन की सुनी नहीं जाती है। इस से उन में एक हिजुमिलिएशन की भावना पैदा होती है। मैं जानना चाहता हूँ कि यह बात कहां तक सही है ।

श्री भोरारजी बेसाई : मेरे पास ऐसी कोई शिकायत नहीं आई है ।

SHRI LOBO PRABHU : The question of foreign collaboration has to be considered in the context of our present economy. There are three facts to which I would draw the attention of the Finance Minister. First on an average, 50 per cent of the capacity for industries is idle and, in some industries, it rises to 80 per cent. Secondly, the Budget that he has presented shows that, for import of plant, there is quite as much of import of components and spare parts. We have, in fact, entered into a new form of slavery to the West or developed countries by being bound by the imports of what they give for these plants. Thirdly, we have done very little—we have done so much for industries—for our villagers. Would the Hon. Minister please consider as a Member of the Planning Commission also whether it is

not time now to end all these schemes of foreign collaboration, all schemes of imports and to think of our own people of their development with their means and for their needs ?

SHRI MORARJI DESAI : This is exactly the policy which this Government has adopted. Wherever our people can do the thing, we do not have any foreign collaboration. That is the policy which is there. But where the foreign collaboration has been done already before, that cannot be terminated before the term of the agreement is over. That is the only policy. But the Hon. Member's inferences are not quite correct though he is a very well-informed person, when he says that 80 per cent of the capacity is laying idle...

SHRI LOBO PRABHU : In one industry.

SHRI MORARJI DESAI : In one case or perhaps in one factory, it may be—I do not know what may be the reason—like some of the textile mills closing; this might be happening in some cases. It is also not true that 50 per cent of the capacity is idle in many cases.

SHRI R. BARUA : May I know from the Government whether the Government has got any particular machinery to identify the areas in which foreign collaboration is necessary keeping in view our own talents and other resources ?

SHRI MORARJI DESAI : A policy statement was issued in which it was said where foreign collaboration will be allowed and where it will not be allowed.. *(Interruption)*

SHRI R. BARUA : Is there any machinery to identify the areas ?

SHRI MORARJI DESAI : We have already identified and issued a statement.

SHRI TENNETI VISWANATHAM : There is majority participation by foreign collaborators. Is the foreign collaborating with the Indian or is it the Indian that is collaborating with the foreign collaborator ?

SHRI MORARJI DESAI : Where they are in a majority, they are collaborating with us or you can say we are also

collaborating. Where they are in a minority, we are collaborating with them or they are collaborating with us.

SHRIMATI SHARDA MUKERJEE : The Hon. Minister has said in his statement that, where there is majority investment, the foreign collaborator is allowed to choose his nominee as Chairman or Managing Director. May I know from the Hon. Minister whether it is not a fact that, even where there is minority investment, it is one of the terms of the collaboration that they should have the right to nominate the Chairman. If the Government objected to it, they would not be able to do it. Will the Hon. Minister give a categorical assurance here that, where there is minority investment, the Government will not permit the foreign collaborator to nominate the Chairman ?

SHRI MORARJI DESAI : I cannot make such a promise at all. Where it is necessary, it may have to be done *(interruption)*

SHRI ERASMO DE SEQUEIRA : Some of the Chairmen and Managing Directors of foreign collaboration companies are drawing salaries and perquisites which are of a fabulous nature in many cases, they are as high as Rs. 1 lakh plus house plus servants plus car and many other facilities. Will the Hon. Minister please let us know whether there is any proposal before the Government to put a ceiling on salaries and perquisites that the Managing Directors and Chairmen of the companies can draw ?

SHRI MORARJI DESAI : The Administration is examining this Question as far as I know.

श्री एस० एम० जोशी : मंत्री महोदय ने यहां जो निवेदन किया है उस में यह बताया है कि जहां अधिकांश शेयर दूसरों के नहीं होते हैं वहां तो हम इजाजत नहीं देते हैं और देते हैं तब अपवादात्मक रूप से ही देते हैं। मैं जानना चाहता हूँ कि ऐसे कितने अपवाद आपने किए हैं ?

मैं यह भी जानना चाहता हूँ कि मैजोरिटी शेयर कौन कौन सी इंडस्ट्रीज़ में ज्यादा हैं ?

श्री मोरारजी वेसाई : मैंने कहा है कि तपसील मेरे पास यहाँ नहीं है। अगर मांगी जाएगी तो जरूर दे दूंगा।

श्री एस० एम० जोशी : अपवादों के लिए तपसील की क्या जरूरत है।

श्री मोरारजी वेसाई : मैंने इकट्ठी करके रखी नहीं है।

श्री अटल बिहारी बाजपेयी : मैं जानना चाहता हूँ कि क्या सरकार देश में साबुन बनाने के लिए, तेल बनाने के लिए और विस्कुट बनाने के लिए फारेन कोलैबोरेशन करने की इजाजत दे रही है और क्या इस में भी कोलैबोरेशन करना अनिवार्य है ?

श्री मोरारजी वेसाई : अभी दे रही है, उसका तो मुझे पता नहीं है। तलाश करके देखूंगा। एक दम मैं बता नहीं सकता हूँ।

श्री अटल बिहारी बाजपेयी : दे रही है या नहीं दे रही है ?

श्री मोरारजी वेसाई : अभी तो नहीं है, जहाँ तक मैं समझता हूँ। लेकिन बिना देखे मैं कैसे कुछ कह सकता हूँ।

SHORT NOTICE QUESTION
Retrenchment of Staff of Indian
School of International Studies

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S.N.Q.1. SHRI KANWAR LAL GUPTA;
SHRI A. SREEDHARAN ;
SHRI BIBHUTI MISHRA ;
SHRI S. M. KRISHNA ;
SHRI MADHU LIMAYE :

will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether It is a fact that 54 employeas are being retrenched from the Indian School of International Studies with effect from the 28th February, 1969 ;

(b) whether these persons would be retrenched in pursuance of the recommendations made by the Chandra Reddy Committee ;

(c) whether Government have considered those recommendations impartially ;

(d) whether such research workers on whom much time and money were spent for teaching Chinese, Russian, Japanese languages etc. would be thrown out of employment as a result of this retrenchment ; and

(e) if so, the steps being taken by Government to prevent this retrenchment ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR V.K.R. V. RAO) : (a), to (c). No, Sir. About 19 persons and not 54 as mentioned in the question will be affected if the recommendation of the Chandra Reddy Committee are accepted.

(d) No Research Fellow, as such is affected.

(e) The School has already been informed that the staff in position may continue to work in the School until final decisions are taken on the report after receipt and consideration of the memorandum which the Governing Body of the School is preparing for submission to Government.

श्री कंवर लाल गुप्त : रेड्डी कमेटी इसलिए बनाई गई थी कि स्कूल का एक्सपेंशन करना है और कितनी मात्रा में एक्सपेंशन हो, यह इस कमेटी की टर्मज्जं आफ रेफरेंस में था। लेकिन इस कमेटी ने अपने स्कोप से बाहर जा कर यह रिपोर्टेशन की है कि कुछ स्टाफ रिट्रेंच किया जाए ताकि कुछ पैसा बचे। मंत्री महोदय ने कहा है कि कोई रिमचं स्कालर या कोई रीडर या लैक्चरर नहीं हटाया जाएगा। मेरे पास जो सूचना है उसके हिसाब से जो रिट्रेंच होने वाले हैं इस रिपोर्ट के मुताबिक उन में तीन रीडर हैं, तीन लैक्चरर हैं, दो रिस्चं फेलोज हैं और ग्यारह रिस्चं असिस्टेंट हैं और एक एडीटर आफ पब्लिकेशंज है। इस तरह से बीस लोग हैं। दूसरा स्टाफ भी है जोकि रिपोर्ट में है। यह रिपोर्ट कंटेडिकेशंज से भरी हुई है और आबिट्ररी भी है। क्या यह सच है कि सरकार ने